

FORM A
PUBLIC ANNOUNCEMENT
(Regulation 14 of the Insolvency and Bankruptcy Board of India
(Voluntary Liquidation Process) Regulations, 2017)

**FOR THE ATTENTION OF THE STAKEHOLDERS
OF
SKYLINE ASSOCIATES PRIVATE LIMITED**

1.	NAME OF CORPORATE PERSON	SKYLINE ASSOCIATES PRIVATE LIMITED
2.	DATE OF INCORPORATION OF CORPORATE PERSON	29/08/1986
3.	AUTHORITY UNDER WHICH CORPORATE PERSON IS INCORPORATED/ REGISTERED	REGISTRAR OF COMPANIES, DELHI
4.	CORPORATE IDENTITY NUMBER / LIMITED LIABILITY IDENTITY NUMBER OF CORPORATE PERSON	U74899DL1986PTC025284
5.	ADDRESS OF THE REGISTERED OFFICE AND PRINCIPAL OFFICE (IF ANY) OF CORPORATE PERSON	PROP. NO. DTJ010, GROUND FLOOR, DLF TOWER – B, JASOLA, NEW DELHI - 110017
6.	LIQUIDATION COMMENCEMENT DATE OF CORPORATE PERSON	26/07/2024
7.	NAME, ADDRESS, EMAIL ADDRESS, TELEPHONE NUMBER AND THE REGISTRATION NUMBER OF THE LIQUIDATOR	MR. SHASHI BHUSHAN PRASAD, E-43, LGF, PANCHSHEEL PARK, NEW DELHI - 110017 shashibpd@gmail.com 011 44466973 Regn. No.- IBBI/IPA-002/IP-N00676/ 2018-2019/12114
8.	LAST DATE FOR SUBMISSION OF CLAIMS	25/08/2024

Notice is hereby given that the **SKYLINE ASSOCIATES PRIVATE LIMITED** has commenced voluntary liquidation on **FRIDAY the 26th DAY OF JULY, 2024.**

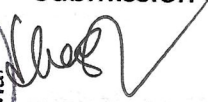
The stakeholders of **SKYLINE ASSOCIATES PRIVATE LIMITED** are hereby called upon to submit a proof of their claims, on or before ³ **SUNDAY the 25th DAY OF AUGUST, 2024,** to the liquidator at the address mentioned against item 7.



The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.




Shashi Bhushan Prasad

Name and Signature of the Liquidator:

Date - 30/07/2024

Place - New Delhi